

- (ii) Annual Report (Hindi and English versions) of the National Seeds Corporation Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1088/96]

- (9) (i) A copy of Annual Report (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1995-96, together with a statement of progress of work of the Report.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1995-96, together with Audit Report thereon and comments of the Board on the Audit Report.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coconut Development Board, Kochi, for the year 1995-96.

[Placed in the Library, See No. LT-1089/96]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of State Cooperative Banks Limited, Navi Mumbai, for the year 1995-96.

[Placed in the Library, See No. LT-1090/96]

Annual Report and Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Ltd., Calcutta for the year 1995-96 etc.

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : I beg to lay the following papers on the Table:—

1. A copy of each of the following papers (Hindi and English versions) under Sub-Section (1) of Section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government of the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta for the year 1995-96.

- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1091/96]

- (b) (i) Review by the Government of the working of the Bengal Chemical and Pharmaceuticals Limited for the year 1995-96.
- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, for the year 1995-96 alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1092/96]

- (c) (i) Review by the Government of the working of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 1995-96.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library, See No. LT-1093/96]

- (d) (i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1994-95.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (d) of item (1) above.

[Placed in the Library, See No. LT-1094/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 1995-96.

[Placed in the Library, See No. LT-1095/96]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Cooperative Limited, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Farmers Fertiliser Cooperative Limited, for the year 1995-96.

[Placed in the Library. See No. LT-1096/96]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, for the year 1995-96.

[Placed in the Library. See No. LT-1097/96]

- (6) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1991-92, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1098/96]

- (7) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1992-93, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1099/96]

- (8) A copy of the Annual Report (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 1993-94, alongwith Audited Accounts.

[Placed in the Library. See No. LT-1100/96]

- (9) A copy of Notification No. G.S.R. 548(E) (Hindi and English versions) published in Gazette of India dated the 3rd December, 1996 inviting application for claims from those affected by the Bhopal Gas Leak Disaster which occurred in the night intervening between 2nd and 3rd December, 1984, issued under section 4 of the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985.

[Placed in the Library. See No. LT-1101/96]

Annual Report and Review by the Government of the working of the Madhya Pradesh State Dairy Development Corporation Ltd. Bhopal for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, on behalf of Shri

Raghuvans Prasad Singh I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956 :

- (a) (i) Statement regarding Review by the Government of the working of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1995-96.

- (ii) Annual Report of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1102/96]

- (b) (i) Statement regarding Review by the Government of the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1995-96.

- (ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (1) above.

[Placed in the Library. See No. LT-1103/96]

Annual Report and Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blair for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under Sub-section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1995-96.

- (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1995-96 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. LT-1104/96]